

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 496

TO BE ANSWERED ON APRIL 27, 2016

ALLOTMENT OF LAND

NO.496                      SHRI G. HARI:

Will the Minister of Urban Development be pleased to state:

- (a) Whether the Government has allotted three land plots in Delhi and Ghaziabad to build a community centre, houses of security personnel and a facility to train them;
- (b) If so, the details thereof;
- (c) Whether a number of applications for allotment of land to various organisations in Delhi and National Capital Region (NCR) are pending with the Government;
- (d) If so, the details thereof and the reasons for such pendency; and
- (e) The time by which the pending applications are likely to be cleared?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

- (a): Yes, Madam.
- (b): The details of allotment of land in Delhi and Ghaziabad to build a community Centre, houses for security personnel are given in the list attached as Annexure-I.
- (c): Yes, Madam.
- (d): Details of pending request with DDA & L&DO are attached as Annexure-II to IX. These requests are at various stages of scrutiny as per the land allotment policy before their final disposal.
- (e): Since any land allotment is subject to availability, permissibility, eligibility and other related aspects and also involves consultation with various agencies, fixing time-line for disposal of such application is not feasible.

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**LIST OF ALLOTMENTS**

1. Delhi Development Authority in the year 2014 has allotted land measuring 26,000 Sqm. to CISF at Maidan Garhi for construction of Staff Quarters.
2. L&DO has made allotments as under:
  - (i) 25 acres of land has been allotted to CISF to meet the training and other infrastructural requirements of CIFS (attached DMRC and Samadhi Sthal) in Ghaziabad on 02.02.2016.
  - (ii) 37 acres of land has been allotted to MHA for establishment of Parliament Duty Group (PDG), CRPF and construction of Separated Family Accommodation for CAPFs in Ghaziabad on 03.02.2016.
  - (i) 1485 sq. mtr of land has been allotted to South Delhi Municipal Corporation (SDMC) for construction of Convenient Shopping Centre in Shivalik Colony in the year 2012.
  - (ii) 1.052 Acres land allotted to South Delhi Municipal Corporation (SDMC) for construction Community Centre at Pushp Vihar, New Delhi.



**Annexure-II to IX**

**Format/Performa in respect of pending Govt. Land Issues/Higher Education**

Sl. No.	File No./ Date of receipt of request	Deptt. from where request received	Purpose	Location (where the land is requested)	Land Quantum of FAR/ requested	Date of which the file sent to Plg. Deptt	Report of Plg. Deptt.	Present Status	Remarks
1.	F.15(1)10/IL dt.6.5.2010	Directorate of Higher Education	college and a vocational Training Institute	Paschim Vihar.	4000 Sqm.	11.6.10	The proposal for Modification in the LOP of aPaschim Vihar for allotment of land for college/vocational training institute PS, community Hall, CSC & OCF is being dealt in File No. F.1(28)2007/MP/Pt-II/VIP/MLA and will be placed before Screening Committee for approval. Further LOP modified in 319 <sup>th</sup> Screening Committee on 10.2.14 & minutes issued on 14.8.14. <b>Follow up action:</b> The copy of approved plan was sent to: (i) The concerned Engineering Deptt. for feasibility and demarcation. Discrepancies with the respect to dimensions and area, if any, may be brought to the notice of Plg. Deptt. for	Land cannot be allotted due to Encroachment of land by the Jhuggi Cluster. Director(Plng.)C & G Zone and this branch has already requested to CE(WZ) and Director (Land Management)-I for removal the encroachment and demarcation, Discrepancies with respect to dimensions and area. But no response received till date.	The matter was referred to CE(WZ) & DLM-I on 7.7.15 for removal of encroachment. Reminder issued on 7.4.16 for removal of Jhuggies.

							rectification. (ii) The LM Deptt. for removal of encroachment.		
2.	F.12(17)15/IL dt.18.3.15	Directorate of Higher Education	for const. of Aditi Mahavidhalaya	FC-32, Sector-36, Rohini	15052.02 Sqmtr.	20.4.15	As approved LOP, plot no. 3 is earmarked for General College, area measuring 15029.02 Sqm., which can be considered for Directorate of Higher Education, GNCTD. IL Branch is also requested to examine the land status before processing further.	The matter has been examined by the LM/NL (Revenue) Deptt. of DDA and also intimated that the subjected land is under litigation in WP(C) No. 6149/15 in the Hon'ble High Court of Delhi. The allotment of land will be processed further after finalized the litigation.	The request of allotment will be processed after finalization of litigation/ Court Case. Intimation letter also sent to the Directorate of Higher Education on 22.1.16 accordingly.
3.	F.12(18)15/IL dt.18.3.15	Directorate of Higher Education	Const. of Indira Gandhi Institute of Physical Education & Sports Sciences.	Zone P-I (Narela Project)& P-II, Area/locality - 22. Sector A1 to A4 at Nalela	77,000 Sqmt.	20.4.15	Land measuring 7.7 Hact. (77,000 Sqm.) suggested by Directorate of Higher Education for Indira Gandhi Institute of Physical Education & Sports Science is not a DDA land.	The matter has been examined by the Plng. Wing as well as Engineering Wing & Land Management Deptt. of DDA and intimated that the land measuring 7.7 Hact. Suggested by Directorate of Higher Education in Sector A1 to A4 at Nalela does not belong to	Land suggested by the Directorate of Higher Education, GNCTD at Narela doesn't belong to the DDA. Therefore, request for allotment of land cannot be considered. Accordingly, informed to the GNCTD on 18.1.16.

								DDA. Therefore, the request for allotment of land cannot be considered. Accordingly we have already intimated that the Directorate of Higher Education on 18.1.16.	
4.	<u>Trans Yamuna (Vill. Chilla Saroda), Patparganj</u>	01.03.16	Women College	Directorate of Higher Education, GNCTD	F.12(6)16/IL	(Area not included) but indicated the vacant land behind the Hotel Fair, Vill. Chilla Saroda, Patparganj	Not required as a govt. deptt.	File sent to the Director(Plg.)E&O Zone on 18.04.2016 for earmarked / demarcation of suitable land on approval LOP.	

### List of Pending Requests for Govt. Schools

S.No.	File No./ Date of receipt of request	Deptt. from where request received.	Purpose	Location (Where the land is requested)	Land Quantum of FAR/ land requested	Date of which the file sent to Plg Deptt.	Report of Plg. Deptt.	Availability of land	Present status	Remarks
1	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.
1	F.16(3)13/IL	Directorate of Education, GNCTD	For const. of Sr. Sec. School for girls	Vill. Khijrabad, H-Block, Jakirnagar, Khasra No. 278 & 279	1000 Sqm.	23.5.13	Joint inspection fixed on 18.7.13 but no official from education deptt. and RWA present at the time of inspection & again a joint inspection has been fixed for 17.5.16. Further more land reqd. is not as per norms of MPD-2021.	Land not identified	No such land identified and a letter has already been issued to Dte. of Education for providing the exact location of the site. Further file send to AD(S)IL for fix up the joint inspection of the site has been fixed for	
2	F.16(6)15/IL	-----Do--- --	For const. of Sr. Sec. School	Prem Nagar	4000 Sqm.	1.7.15	File not received back and reminder has been sent on 8.4.15	--do--	File send to DD(PIng.)NZ on 1.7.15 to provided availability of land and LOP of the sites yet to be provided by the Planning wing. A letter on 8.4.2015 has been	

									issued to the Planning Wing for return the file immediately.	
3	F.16(10)15/IL	----do---- -	For const. of Sr. Sec. School	Okhla Vihar and Jasola Vihar		1.7.15	The land between Okhla Vihar and Jasola Gaon belongs to DJB and is earmarked in the ZDP of Zone-F as sewage treatment plant. Regd. Land at batla house LD is requested to ask the applicant for identification of said peace of land.	Not available	Letter sent to Directorate of Education for exact location plan of under reference site on 6.8.15, but no response as on date is received. Reminder has been sent on 8.4.16	
4.	F.16(12)15/IL	Directorate of Education	For const. of Sr. Sec. School	Sector-A-6, Pkt-10, Narela	7905 Sqm.	8.6.15	Sub-Division plan for Sr. Sec. School in Sec-A-6, Pkt-10, Narela Sub-City received from DD(Plg.)Zone P-I on 22.6.15	7905 Sqm.	As per report of AD(S)IL on 22.3.16, land measuring 7905 Sqm. is proposed to the allotted Dte. of Edu. GNCTD. The sub division plan for Sr. Sec. School of Sector. A-6, Pkt-10, Narela. File has been sent to CE(INZ)for feasibility of land on 6.4.16.	
5.	F.16(14)15/IL	Directorate of	For const. of	Lal Kuan	Not	17.9.15	File laying with Plg.		File sent to	



		Education	Sr. Sec. School		mentioned		Wing		DD(PIng)JZ on 17.9.15 to provide the availability of land/area and the same is still awaited. However, a reminder dated 8.4.16 has been sent to Planning Wing to return the file immediately after doing the need.	
6.	F.16(17)15/IL	UDM reference	For const. of Sr. Sec. School	Partap Vihar (Ward-33)Rohini	Not mentioned.	17.8.15	No DDA vacant land exists in and around the unauthorized colony i.e. Pratap Vihar. The schemes/LOP has already been prepared for sec-40 & 41, Rohini and got approved to the Competent Authority.	6652.83 Sqm.	Site has been proposed for allotment of site No.1 in CF-I for the purpose of Sr. Sec. School at Sector- 41, Phase-I, Rohini. Accordingly file has been sent to CE/Rohini on 8.4.16 for providing the feasibility/litigation status duly demarcating of site.	
7.	F.16(19)15/IL	Directorate of Education	For const. of Sr. Sec. School	Sant Nagar	Not mentioned	8.3.16	File still laying with Dir.(Plg.)G-Zone		File sent on 8/3/16 Director (Plg.) G zone for providing the LOP along with earmarking of the	

									school site with dimensions	
8.	F.16(20)15/IL	Directorate of Education	For const. of Sr. Sec. School	Pahari Nala Basti Rangpuri	Not mentioned	6.11.15	File still laying with DD(Plg.)Dwk		File sent to DD(Plng)Dwk on 6.11.15 to provide of LOP of area for availability of land. Further a reminder on 08.4.2016 has been sent to Planning Wing to return back the said file so that further action could be taken.	
9.	F.16(21)15/IL	Ref. received from CE(Dwk)	For const. of Sr. Sec. School	Bakkarwala	Not mentioned	10.1.15	School land already has been allotted and handed over to Dte. on 22.10.2003 and same was laying vacant	8000 Sqm.	File sent to CE(Dwarka) on 18.12.15 Dte. of Education is already in possession of Sr. Secondary school site at Bakkarwala which is lying vacant and they have been asked to utilization the site already allotted vide letter dt. 11.4.16	
10.	F.16(24)15/IL	Directorate of Education	For const. of Sr. Sec. School	Gautam Puri Badarpur	Not mentioned	1.12.15	Plg. Deptt. reported that LOP of the area is not available in	Not available	Letter sent to Directorate of Education for Rough	

							record of Plg. Unit Zone-F		Sketch on 11.2.16 Dte. of Education has been requested to provide the rough sketch plan showing the vacant land availability.	
11.	F.16(23)15/IL	Directorate of Education	For const. of Sr. Sec. School	Ali Village	Not mentioned	30.11.15	Land is under litigation & not feasible to allotment		File sent to NL Deptt. on 29.3.16 with reference request received from Sh. Parvez Hashmi and matter has been examined and it is found that land at Village Aali is under litigation. Now Residence Welfare Association has provided rough sketch plan showing the vacant land. The status of land is being conformed from NL-I.	
12.	F.18(1)13/IL	Directorate of Education (ref. MP, Manoj Tiwari)	For const. of KVS	Shahdara, Near Shyam Lal Clg.	Not mentioned	3.3.16	Revised LOP alongwith dimension & area of the site has been provided which is approved in 337 <sup>th</sup> Screening	2.12 acre	File received back on 8.4.16 alongwith CLU & modified plan & file under process for soliciting of kind approval from	

							committee meeting held on 15.3.16		VC/DDA for allotment of land.	
13.	F.18(4)14/IL	Directorate of Education	For const. of KVS	Sector-19B, Dwarka	Not mentioned	30.12.14	4 sites of Sr. Sec. School mentioned on LOP and requested to contact concerned Engineer Wing for ESS report.	8000 Sqm.	After report provided by the CE(Dwk), again file sent to Dir.(Plg.) for providing the LOP of Sec-19B, Dwarka alongwith dimensions on 7.4.16.	
14.	F.16(1)16/IL	Directorate of Education	For opening new school	Mandawali Fazilpur	Not allotted			Land not identified.	File sent to DDLM East Zone on 23/03/2016 for providing the land status. File not received back till date.	
15.	F.17(1)16/IL	MCD	For construction of MCD school	Mehrauli Ward No. 170	Not allotted	31.03.16		Land not identified.	File sent to DD Planning J Zone for providing the LOP and earmarking of the school site. Still awaited.	

**Format/Performa in respect of pending Govt. issues (GNCTD)**

Sl. No	Deptt. from where application/request received	Date of receipt of request	Purpose	Quantum of land required/location where the land is required/requested (area)	Date on which the file was sent to Plg. Deptt./Report of Plg Deptt.	Present Status	Remarks
1.	Delhi Agriculture Marketing Board (DAMB)	5.1.16	Secretary-cum-Commissioner (Dev.), GNCTD requested for allotment of land for setting up of Kissan Mandis	8 to 10 acre at all the Border areas of Delhi abutting National High Ways (4 sites)	On 16.1.16 AD (S)/IL was requested to check the land bank record and after examine the matter explore the availability of land. on 2.3.16 AD(S)/IL requested to refer the file to the Plg. Deptt. for examine the matter from Plg. point of view and provide the LOP duly earmark the site. Plg. Deptt was requested to provide the LOP duly earmark the site. Plg. Deptt. has informed that no land is available for the purpose	Reply sent on 8.4.16 that no land is available for the purpose.	
2	Deptt. of Trg. & Technical Education	23-2-2015	Re-location of ITI at Arab Ki Sarai (Nizamuddin). DD (Plg )Deptt. of Trg. &	8 Acres	On 28-2-2015 file was sent to the Plg. Deptt. E&O zone with the request to locate suitable site, the	File was sent to the Plg. Deptt. for present status of the	As and when the final notification is received the case will be

			<p>Tech. Education GNCTD stated that present ITI is situated at notified protected area of Arab ki Sarai adjacent to Humayun Tomb. And is to be sifted from the present area.</p>		<p>same was referred to the Dir (Plg ) -D zone 12-3-2015 on the report on DD (Plg )Deptt. of Trg. &amp; Tech. Education was requested to intimate the area where the land is required for relocation of ITI vide letter dated 25-6-2015. On 8-12-2015 Deptt. Trg. &amp; Tech. Education of plg Deptt. has suggested five sites for which clarification was sought from Plg. Deptt and Plg. Depp (F&amp;H) Zone informed that 1 site can be considered at Mahipalpur Village for which case has been referred to MoUD for change of land use</p>	<p>case and the same is received back on 28.3.16 with the remarks that final notification from MoUD is still awaited.</p>	<p>processed further.</p>
3	Deptt. of Women & Child Welfare	4-06-2015	<p>Chief Secretary, GNCTD enclosed the letter of Hon' able Minister for Women and child welfare Govt. Of India setting up of one stop centre for providing immediate coordinating</p>	300 Sq Yards	<p>On 4.9.15 Plg. Deptt. has proposed land measuring 500 Sqm Sector A-7 plot No 9A Narela. Report obtained for land status from LM Deptt. and feasibility report from Engineering Deptt. on</p>	<p>On 05.4.2016, Director, Deptt. of Women &amp; Child Welfare has been requested to sent their</p>	<p>As soon as consent received from Deptt. the case will be processed further.</p>

			support to survivors of sexual offences including rape victims.		15.3.16	consent which is awaited.	
4	Deptt. of Women & Child Welfare	4-06-2015	Chief Secretary, GNCTD enclosed the letter of Hon' able Minister for Women and child welfare Govt. Of India setting up of one stop centre for providing immediate coordinating support to survivors of sexual offences including rape victims.	300 Sq Yards	Plg. Deptt. has proposed site 250 Sqm at Sector 7, Rohini	05.4.2016 Director, Deptt. of Women & Child Welfare has been requested to sent their consent which is awaited.	As soon as consent received from Deptt. the case will be processed further.
5	Deptt. of Women & Child Welfare	17.6.15	Chief Secretary, GNCTD enclosed the letter of Hon' able Minister for Women and child welfare Govt. Of India setting up of one stop centre for survivor of sexual offences including rape victims	300 Sq Yards	On 23.6.15 AD(S)/IL was requested to explore the availability of land. AD(S)/II vide his report 06.7.15 requested to send the file to Plg. Deptt for examine the matter from Plg. point of view with comments on 23.7.15 Plg. Deptt Zone F was requested to explore the availability of	Director, Deptt. of Women & Child Welfare has been requested to sent their consent which is awaited.	As soon as consent received from Deptt. the case will be processed further.

					land. On 3.3.16 Plg. Deptt has proposed land measuring 332.5 Sqm. at FC-57, Pitampura Road No. 43.		
6	Deptt. for the Welfare of SC/ST/OBC/Minorities	2.11.15	Construction of Dalit Chaupal .	315 Sqm at Sadh Nagar Part-II, Palam Colony	Chief Engineer, Dwarka forwarded the letter of DD (IMP) Deptt. for the Welfare of SC/ST/ OBC/ Minorities for construction of Dalit Chaupal. On 14.11.15 DD (NL) was requested to intimate the status of land. DD (NL) forwarded the case to DD (LM) WZ on 20.11.15. DD (LM) WZ vide his report dt. 22.12.15 provided the report regarding ownership of land but did not intimate the litigation status. On 9.1.16 DD (LM) WZ was again requested to intimate the litigation status. DD (LM) WZ vide report dt. 25.1.16 informed that as per court case register, no court case is pending against the land under reference.	The file is under submission for approval of Competent Authority.	As soon the proposal is approved the formal Demand-cum-Allotment letter will be issued.



7	Directorate of Education Sports Branch	28.7.15	C/O sports Complex and Swimming Pool for the students players in Khichiripur (TYA)	Not mentioned in the request but mentioned 3 Khasra Nos.	On 1.8.15 Plg. Deptt. E-Zone was requested to examine the matter and intimate whether the land can be allotted for the purpose as per MPD 2021. Plg. Deptt vide report dt. 10.8.15 requested to intimate the status of land. Accordingly on 18.8.15 DD (LM) EZ was requested to provide the status of Khasras mentioned in the letter.DD (LM) EZ vide report dt. 28.8.15 provided the status report of the land (Khasras). SE HQ EZ was requested to provide the feasibility report of the area along with the dimensions of the plot. Engineering Wing has provided the report on 18.9.15. Plg. Deptt EZ was again requested to provide the LOP of the area duly earmarked the site on the basis of report provided by Eng. Wing	File is being sent to the Plg. Deptt. for providing the approved LOP with dimensions and area duly marked the site.	
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					and LM Wing on 10.10.15. Plg Deptt. has provided copy of LOP on 23.10.15. On the basis of report of Eng. Wing, LM wing & Plg. Wing AD (S)/IL was requested to examine the matter and submit the report on 31.10.15. AD(S)/IL vide his report dt. 7.4.15 informed that as per Land bank Record the site has not been allotted on the basis of tentative location of the site shown in the LOP and requested to forward the matter to the Plg. Deptt for providing the approved LOP with dimensions and area duly marked the site.		
8	Delhi Jal Board	No request has been received but Plg. Deptt. has proposed land for construction of STP/Compost Plant at	Construction of STP & Compost Plant	At Bakkarwala (Lok Nayak Puram)	Plg. Deptt. Dwarka has proposed land for STP & Composite Plant.	DJB has been requested to send their consent which is awaited.	As soon as consent received from DJB, the case will be processed further.

		Bakkarwala (Lok Nayak Puram)					
9.	Deptt. of District Election Office, GNCTD	27.5.15	A/O land for setting up of a Voter Centre	500 Sqm for Assembly constituency – 06, (Rithala).at H Block, Sector-16, Rohini	On 10.6.15 AD(S)/IL was requested to explore the availability of land. AD(S)/IL dt. 12.6.15 requested to forward the mater to Plg. Deptt. On 27.6.15 matter referred to Plg. Deptt. with the request to provide the LOP duly earmark the site.	Plg Deptt has proposed land measuring 504 Sqm at Sec-16, Rohini for the purpose on 6.8.15. Case was referred to the DD (LM) Rohini to provide the status of land. Dd (LM) Rohini vide report dt. 30.3.16 informed that this is a DDA acquired land and transferred to Eng Wing on 31.8.82.	On 9.4.16 the file has been sent to SE(HQ) Rohini to provide the feasibility report. As and when feasibility report receive the case will be process further.
10	Deptt. of Social Welfare	25.4.2015	Office Building	Village Posangipur (Janakpuri). 1000 Sqm land was lying vacant near Posangipur village,		Plg. Deptt. C&G Zone has been requested to provide the LOP of the area	

				Janakpuri and the Deptt. has requested for the allotment of the same.		and also intimate the land use.	
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2	Deptt. of Trg. & Technical Education	23-2-2015	Re-location of ITI at Arab Ki Sarai (Nizamuddin). DD (Plg )Deptt. of Trg. & Tech. Education	8 Acres	On 28-2-2015 file was sent to the Plg. Deptt. E&O zone with the request to locate suitable site, the same was referred to the	File was sent to the Plg. Deptt. for present status of the case and the	As and when the final notification is received the case will be processed

			GNCTD stated that present ITI is situated at notified protected area of Arab ki Sarai adjacent to Humayun Tomb. And is to be sifted from the present area.		Dir (Plg ) -D zone 12-3-2015 on the report on DD (Plg )Deptt. of Trg. & Tech. Education was requested to intimate the area where the land is required for relocation of ITI vide letter dated 25-6-2015. On 8-12-2015 Deptt. Trg. & Tech. Education of plg Deptt. has suggested five sites for which clarification was sought from Plg. Deptt and Plg. Depp (F&H) Zone informed that 1 site can be considered at Mahipalpur Village for which case has been referred to MoUD for change of land use	same is received back on 28.3.16 with the remarks that final notification from MoUD is still awaited.	further.
3	Deptt. of Women & Child Welfare	4-06-2015	Chief Secretary, GNCTD enclosed the letter of Hon' able Minister for Women and child welfare Govt. Of India setting up of one stop centre for providing immediate coordinating support to survivors of	300 Sq Yards	On 4.9.15 Plg. Deptt. has proposed land measuring 500 Sqm Sector A-7 plot No 9A Narela. Report obtained for land status from LM Deptt. and feasibility report from Engineering Deptt. on 15.3.16	On 05.4.2016, Director, Deptt. of Women & Child Welfare has been requested to sent their consent which	As soon as consent received from Deptt. the case will be processed further.

			sexual offences including rape victims.			is awaited.	
4	Deptt. of Women & Child Welfare	4-06-2015	Chief Secretary, GNCTD enclosed the letter of Hon' able Minister for Women and child welfare Govt. Of India setting up of one stop centre for providing immediate coordinating support to survivors of sexual offences including rape victims.	300 Sq Yards	Plg. Deptt. has proposed site 250 Sqm at Sector 7, Rohini	05.4.2016 Director, Deptt. of Women & Child Welfare has been requested to sent their consent which is awaited.	As soon as consent received from Deptt. the case will be processed further.
5	Deptt. of Women & Child Welfare	17.6.15	Chief Secretary, GNCTD enclosed the letter of Hon' able Minister for Women and child welfare Govt. Of India setting up of one stop centre for survivor of sexual offences including rape victims	300 Sq Yards	On 23.6.15 AD(S)/IL was requested to explore the availability of land. AD(S)/II vide his report 06.7.15 requested to send the file to Plg. Deptt for examine the matter from Plg. point of view with comments on 23.7.15 Plg. Deptt Zone F was requested to explore the availability of	Director, Deptt. of Women & Child Welfare has been requested to sent their consent which is awaited.	As soon as consent received from Deptt. the case will be processed further.

					land. On 3.3.16 Plg. Deptt has proposed land measuring 332.5 Sqm. at FC-57, Pitampura Road No. 43.		
6	Deptt. for the Welfare of SC/ST/OBC/Minorities	2.11.15	Construction of Dalit Chaupal .	315 Sqm at Sadh Nagar Part-II, Palam Colony	Chief Engineer, Dwarka forwarded the letter of DD (IMP) Deptt. for the Welfare of SC/ST/ OBC/ Minorities for construction of Dalit Chaupal. On 14.11.15 DD (NL) was requested to intimate the status of land. DD (NL) forwarded the case to DD (LM) WZ on 20.11.15. DD (LM) WZ vide his report dt. 22.12.15 provided the report regarding ownership of land but did not intimate the litigation status. On 9.1.16 DD (LM) WZ was again requested to intimate the litigation status. DD (LM) WZ vide report dt. 25.1.16 informed	The file is under submission for approval of Competent Authority.	As soon the proposal is approved the formal Demand-cum-Allotment letter will be issued.



					that as per court case register, no court case is pending against the land under reference.		
7	Directorate of Education Sports Branch	28.7.15	C/O sports Complex and Swimming Pool for the students players in Khichiripur (TYA)	Not mentioned in the request but mentioned 3 Khasra Nos.	On 1.8.15 Plg. Deptt. E-Zone was requested to examine the matter and intimate whether the land can be allotted for the purpose as per MPD 2021. Plg. Deptt vide report dt. 10.8.15 requested to intimate the status of land. Accordingly on 18.8.15 DD (LM) EZ was requested to provide the status of Khasras mentioned in the letter.DD (LM) EZ vide report dt. 28.8.15 provided the status report of the land (Khasras). SE HQ EZ was requested to provide the feasibility report of the area along with the dimensions of the plot. Engineering Wing has provided the report on 18.9.15. Plg. Deptt EZ was again requested to	File is being sent to the Plg. Deptt. for providing the approved LOP with dimensions and area duly marked the site.	

					provide the LOP of the area duly earmarked the site on the basis of report provided by Eng. Wing and LM Wing on 10.10.15. Plg Deptt. has provided copy of LOP on 23.10.15. On the basis of report of Eng. Wing, LM wing & Plg. Wing AD (S)/IL was requested to examine the matter and submit the report on 31.10.15. AD(S)/IL vide his report dt. 7.4.15 informed that as per Land bank Record the site has not been allotted on the basis of tentative location of the site shown in the LOP and requested to forward the matter to the Plg. Deptt for providing the approved LOP with dimensions and area duly marked the site.		
8	Delhi Jal Board	No request has been received but Plg. Deptt. has proposed land	Construction of STP & Compost Plant	At Bakkarwala (Lok Nayak Puram)	Plg. Deptt. Dwarka has proposed land for STP & Composite Plant.	DJB has been requested to send their consent which is awaited.	As soon as consent received from DJB, the case will be

		for construction of STP/Compost Plant at Bakkarwala (Lok Nayak Puram)					processed further.
9.	Deptt. of District Election Office, GNCTD	27.5.15	A/O land for setting up of a Voter Centre	500 Sqm for Assembly constituency – 06, (Rithala).at H Block, Sector-16, Rohini	On 10.6.15 AD(S)/IL was requested to explore the availability of land. AD(S)/IL dt. 12.6.15 requested to forward the mater to Plg. Deptt. On 27.6.15 matter referred to Plg. Deptt. with the request to provide the LOP duly earmark the site.	Plg Deptt has proposed land measuring 504 Sqm at Sec-16, Rohini for the purpose on 6.8.15. Case was referred to the DD (LM) Rohini to provide the status of land. Dd (LM) Rohini vide report dt. 30.3.16 informed that this is a DDA acquired land and transferred to Eng Wing on 31.8.82.	On 9.4.16 the file has been sent to SE(HQ) Rohini to provide the feasibility report. As and when feasibility report receive the case will be process further.
10	Deptt. of Social Welfare	25.4.2015	Office Building	Village Posangipur (Janakpuri). 1000		Plg. Deptt. C&G Zone has been	

				Sqm land was lying vacant near Posangipur village, Janakpuri and the Deptt. has requested for the allotment of the same.		requested to provide the LOP of the area and also intimate the land use.	
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**List of pending Govt. cases for allotment of Dispensary and Hospitals**

Sl. No.	Date of receipt of request	Department from where request received	Purpose	Location (where the land is requested)	Land Quantum of FAR /requested	Availability of land	Date of which the file sent to Plg. Deptt.	Report of Plg. Deptt.	Present Status	Remarks
1	Year, 2014 F22(16)14/IL	Delhi Health Services	Construction of Dispensary	Mahadev Chouk adjacent to D-Block Avantika Sec-1, Rohini	964 Sqm	Yes	11.12.14	15.12.14	Letter written to DHS on 6.10.15 to apply a fresh as desired by dir (Lands) being an old request.	No request received so far.
2	Year, 2014 F22(2)14/IL	Delhi Health Services	Cancer Hospital						Under discussion	
3	Year, 1986 F30(6)86/IL	CGHS	CGHS Construction of Dispensary	Hadson Line in lieu of plot allotted in Model Town Dheerpur area	800 sqm.	Yes	20/8/15	Lay out plan needs to be modified, extract of this file has been taken by Planning Wing for further necessary action	File send to AD(S)IL to know the status of primary school and nursery school whether allotted or not allotted	
4	Year, 2015 F22(15)15/IL	DSH	Govt. Dispensary	At B & C Block-14, Rohini					Letter written to DHS for applying	Not applied till today

									afresh on 4/8/15	
5	Year, 1976 F22(2)76/IL	DHS	Expansion of Deen Dayal Upadhyay Hopital	Hari Nagar	3.5 Acres	Yes				Note put up on 6/4/2016 for approval of Hon'ble VC for allotment of this additional land
6	Year, 2014 F22(15)14/IL	DHS	Construction of Dispensary	At B & C Block at Sec-17, Rohini		Yes			Letter written to DHS on 17/8/15 for consent for allotment	No response received so far.
7	30/10/14 F22(10)14/IL	DHS	Hospital	Shalimar Bagh		Yes			Letter for joint inspection	Yet to be put up for approval of Hon'ble VC, DDA for allotment
8	Year, 2015 F22(5)15/IL	DHS	Hospital	Opp. Apee Jay School, road No-42, Pitam pura	10000 sqm.				File send to AD(S)IL for status of land on 15/12/15	Not received back
9	Year, 2015 F22(13)15/IL	DHS	Hospital	Sec-29,	10000 sqm.				File send to CE(R ) Rohini on 7/12/15	Not received

										back
10	Year, 2015 F22(7)15/IL	DHS	Hospital	Plot No-2 in Chander Vihar, Opp. Maitri Appartment at Mandawali, Fazal pur	251.603 sqm.				File received on 11/4/16 and further it is to be examined.	
11	Year, 2015 F22(4)15/IL	DHS	Hospital	Mandawali, Mahipal Pur Village	10900 sqm.				Notification is to be issued by ministry	
12	Year, 2015 F22(10)15/IL	DHS	Hospital	Pandav Nagar	609 sqm.				File send to AD(S)IL for status of land on 30/09/15	Not received back
13	Year, 2015 F22(6)15/IL	DHS	Hospital	Plot No-1 in Chander Vihar, Opp. Maitri Appartment at Mandawali, Fazal Pur	450.405 sqm.				File send to Director (Plg.)Zone E &O on 11/4/16 for providing LOP	Not received back
14	Year, 2015 F22(12)15/IL	DHS	Hospital	A/O land to Health Deptt. GNCTD at General Hospital, Sec.5, Dwarka for construction of Hospital	60000 Sqm	Yes 2 Hect.	4.11.15	31.12.15	Letter to DHS for consent to accept 2 Hect	Response still awaited.

15	Year, 2015 F22(8)15/IL	DHS	Hospital	Plot no-3 in Chander Vihar, Opp. Maitri Appartment, Mandawali, Fazal Pur	405.397 sqm.				File send to Director (Plg.)Zone E &O on 11/4/16 for providing LOP	Not received back
16	Year, 2015 F22(9)15/IL	DHS	Hospital	Geeta Colony in front of Chacha Nehru Hospital	11000 sqm.				File send to AD(S)IL for status of land on 18/12/15	Not received back
17	Year, 2014 F22(8)14/IL	DHS	Dispensary	Sec-15, Rohini near Guru Nanak Polyclinic					File send to Director (Plg.)Rohin on 6/10/15 for LOP	Not received back
18	Year, 2015 F22(2)15/IL	DHS	Mother & Child Health Facility	Batla House						
19	Year, 2014 F22(01)14/IL	DHS	Hospital	At Sec- 24 & 15, Rohini					Allotment status is to be verified as the site u/r is already earmarked in file no. F11(32)95/IL for Hospital	
20	Year, 2012 F22(6)12/IL	DHS	Establishment of State Dental University	PSP, Pkt. FC 29, Sec-35, Rohini.	4.082 Hect	Yes	11.12.14	16.11.15	File sent to AD(S)/IL on 2.2.16 to fix date & time for Joint Inspection	Not received back so far
21	Year, 2009 F22(5)09/IL	DHS	Dispensary	Sec-16, Rohini					File send to AD(S)IL alongwith Rohini Dispensary on	



									17/11/15	
22	Year, 2012 F22(32)12/IL	DHS	Dispensary	Sec-4, Pkt-4, Narela					File send to AD(S)IL for fixing date and time for joint inspection	
23	Year, 1986 F30(6)86/IL	CGHS	CGHS Dispensary	Model Town Dheerpur					File send to AD(S)IL for status of land	
24	Year, 2012 F22(27)12/IL	DHS	Dispensary	At Neb Sarai					File send to Director (Plg.) UC &J on 4/4/16 for composite drawing.	
25	Year, 2012 F22(24)12/IL	DHS	Construction of Mother & Child Hospital	At plot No-15, Ph-III, Sec-22, Rohini						This is a double allotment case. The plot u/r already has been auction to Bankey Bihari Social Welfare Society and the

										competent authority has desire to put up this file for alternate site
26	Year, 2012 F22(08)12/IL	DHS	Hospital	Jwala Puri	200 Bedded Hospital				File send to CE/WZ for feasibility report	Not received back
27	Year, 2015 F22(11)15/IL	DHS	Hospital	Sec-26, Dwarka	11295 sqm.				File send to Sr. Architect (Commrl.)EZ for LOP on 13/01/16	Not received back
28	Year, 2011 F22(12)11/IL	DHS	Construction of building	West Zone /Dist.					File send to Sr. Architect (Commrl.)EZ for LOP on 13/01/16	Not received back
29	Year, 2012 F22(11)12/IL	DHS	Dispensary	Pkt-6, Nasir Pur					File send to DD(LM)WZ for status of land	Not received back
30	Year, 2012 F22(31)12/IL	DHS	Dispensary	Sec-A6, Pkt.-9, Narela					Letter issued on 29/03/16 to DHS for acceptance and Challan of payment of premium	No response so far

									required if deposited	
31	Year, 2013 F22(08)13/IL	DHS	Dispensary	Block-A, GT Karnal Road, Institutional Area	1000 sqm.	Yes			Letter to DHS regarding payment of cost	Not received so far

**Format/Performa in respect of pending Delhi Police issues**

Sl. No	Deptt. from where application/request received	Date of receipt of request	Purpose	Quantum of land required/location where the land is required/requested (area)	Report of Plg. Deptt.	Present Status	Remarks	File No
1.	Delhi Police	05.12.14	Police Post and Staff Quarter at Dilkush Bagh, Delhi (North West)	52 Bigha-03 Bishwa	On 10.3.15 AD(S)/IL requested for status of land. AD(S)/IL forwarded the case to the Plg. Deptt C- Zone on 24.3.15. Plg. Deptt. on 31.3.15 provided LOP of the area. On 07.4.15 DD (LM) North Zone was requested for the status of land earmarked of the land. On 4.6.15 (LM) NZ requested to fixed Joint Inspection.	File is with the AD(S)/IL since 24.12.15 for given the date for Joint Inspection. Now on 07.4.2016 AD(S)IL has informed that the joint inspection date is 05.5.2016.	After conducting the Joint inspection, case will be process further.	F.25(5)15/IL
2.	Delhi Police	08.5.15	Gazipur Police Post	1500 Sqm	On 08.6.15 AD(S)/IL was requested to explore the availability of land. On 25.6.15 case forwarded to Plg. Deptt. E & O Zone to provide LOP duly earmarked the site. Plg. Deptt has earmarked the site the part of LOP on 26.6.15. File was again set on 23.7.15 to the Plg. Deptt to provide the dimensions of the plot.	File is with the AD(S)/IL since 24.12.15 for giving date for Joint Inspection. Now on 07.4.2016 AD(S)IL has informed that the joint inspection date is 05.5.2016.	After conducting the Joint inspection, case will be process further.	F.29(5)15/IL

					<p>Plg. Deptt has provide the size of plot i.e. 50 x 32 = 1600 Sqm.</p> <p>DD (NL) was requested for giving the ownership/litigation status of the land. DD/NL forwarded the file to the DD/LM/EZ for the same on 9.10.15 . DD/LM/EZ requested to fix the Joint Inspection to the site on 12.11.15. On 24.12.15 requested to give the date of Joint Inspection.</p>		
3.	Delhi Police	25.2.15	Sector-19, Dwarka. for construction of Sports Ground to cater the outdoor Training activities	7.76 Hect	<p>On 09.3.15 AD(S)/IL was requested to explore the availability of land. AD(S)/IL forwarded the case on 16.3.15 to Plg. Deptt. Dwarka vide report 27.4.15 Plg. Deptt. Dwarka informed that area requested for allotment is earmarked for master plan green commonly known as Bharat Vandana Park and also informed that area designed by HUPW and forwarded to the Sr. Architect HUPW South- West Zone. Sr. Arch. SP&amp;C vide report dt. 21.5.15 informed that the</p>	File is with the AD(S)/IL to provide the allotment status.	F.25(4)15/IL

					meeting was held with the Principal, Police Training School and it has been informed them that the site earmarked for Sports Centre at Sector-19 & 23 can be considered. Plg. Deptt. Dwarka has provided the LOP of Sector-19, Dwarka on 26.12.15. AD(S)/IL has requested to check the record status from Land Bank.			
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**Format/Performa in respect of pending Govt. issues**

Sl. No	Deptt. from where application/request received	Date of receipt of request	Purpose	Quantum of land required/location where the land is required/requested (area)	Date on which file was sent to Plg. Deptt/ Report of Plg. Deptt.	Present Status	Remarks
1	Ministry of Tourism, GOI,	19.1.15	A/O land for new campus of Institute of Hotel Management, PUSA. Sect. Ministry of Tourism stated that presently Institute of Hotel Management PUSA was established in the year 1962 and it has over 1000 students studying in Hotel Management 3 years Degree courses. At present the Institute is functioning in a campus of 2.5 acres which was built 52 years back and there is urgent need of new campus for the Institute so that State of Arts of Education in Hospitality Management and Tourism could be given to the youth of the country.	5 Acres at Rohini	On 18.2.15 Plg. Deptt Rohini was requested to explore the availability of land. Plg. Deptt, Rohini has proposed land measuring 0.41 Hect. plot at Sector-27, Rohini with enhanced FAR 225 from 100 FAR. File received back on 03.3.15.	Vide letter dt. 13.3.15 & 27.5.15 Ministry of Tourism has been requested to sent their consent if they are willing to accept land measuring 4100 Sqm is accepted to them which is awaited. Letter/reminder is again issued to the Ministry to send their consent whether Ministry is willing to accept the offer proposed earlier by DDA vide letter dt. 13.3.15 & 27.5.15.	As and when Deptt. send their consent case will be process further. On 6-4-2016 reminder again sent to the Ministry of Tourism for their consent.

2	Deptt. of North East Region (DoNER), GOI	A Meeting was held on 27.8.15 under the Chairmanship of Mos(R), Ministry of Home Affairs to review the action taken on implementation of recommendations made by MP Bezbaruah Committee. Construction of Hostel for the Student of North East Regions are one of them.	At Dwarka Note : The exercise to ascertain the availability of land is taken as per the Minutes of the Meeting , no formal request has been received from the side of DoNER,	Plg. Deptt Dwarka has proposed land measuring 1.32 Acres at Sector-13, Dwarka.	Vide letter dt. 26.10.15 Director (DoNER) Min. Of Home Affairs has been requested to send their consent which is awaited	In the 337 <sup>th</sup> Screening Committee Meeting held on 15.3.16 land measuring 5341.71 Sqm proposed for Cultural and Information Centre instead of Hostel cum Convention Centre. On 8.4.16 again DoNER has been requested to send their consent. After issuing the letter file be sent to the Engineering Wing for feasibility report. As soon as the consent received the case will be processed further.	After receiving the consent from DoNER and feasibility report from Eng. Wing Dwarka case fill be process further.
3	Central Zoo Authority, Ministry of	14.8.14	Construction of Office building and residential complex. Member Secy. Central zoo	8000 Sq/Feet	On 30.8.14 Plg. Deptt. J Zone was requested for		As and when the consent is received case will b e



	Environment & Forest, GOI		Authority stated that CZA was established in 1992 with the objectives to enforce minimum standards and norms for upkeep and health care of animals in Indian Zoos, to provide them technical and other assistance for improvement. At present CZA functioning its office in Bikaner House and they have received the notice from Dte of Estate for vacating the office premise at the earliest and requested allotment of land for the same.		exploring the availability of land. On 8.9.14 Plg. Deptt informed that no land is available hence other Zone may be requested. Plg. Deptt. Dwarka was also requested for the same and they have also reported that no land is available on 20.10.14. Accordingly case was referred to the Plg. Deptt. Rohini for exploring the availability of land. Plg. Deptt. Rohini informed that a plot measuring 400 Sqm in Sector-22, PSP area is available for the office purposes and there is no scope for residential component of the request as there is no land earmarked for residential. On the	processed further.
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					request of AD(S)/IL Central Zoo Authority was requested vide letter dt. 26.3.15 to send their consent which is awaited. Again on 8.4.16 reminder has been sent to the Central Zoo Authority with the request to send their consent.		
4	Deptt. of North East Region (DoNER), GOI.	..... do .....	Rohini Note : The exercise to ascertain the availability of land is taken as per the Minutes of the Meeting , no formal request has been received from the side of DoNER,	Plg. Deptt Rohini has proposed land measuring 1990 Sqm (approx) plot No. 10 at between Sec- 21 & 23 PSP area for the same	Vide letter dt. 18.11.15 Director (DoNER) Min. Of Home Affairs has been requested to send their consent which is awaited. Again on 8.4.16 reminder has been sent to the DoNER with the request to send their consent.	As soon as the consent received the case will be processed further.	
5	Govt of Chhatisgarh	28.12.15	For construction of residential accommodation for officers/employee	2000 Sqm on 5.1.16 the file was sent to Plg. Deptt. Dwarka with the request to explore the availability of	On 13.2.16 AD(S)/IL has been requested to check the land bank record and explore the possibility of land.	File is with the AD(S)/IL to explore the availability of land, since	

				land. File received back from Plg. Deptt. Dwarka on 28.1.16 with the remarks that no land is available for the purpose and examine the matter by the IL Branch for availability of land as per Land Bank Record.		13.2.16	
6	Govt of Chhatisgarh	28.12.15	For construction of new State Guest House. Resident Commissioner, Govt. of Chattisgarh stated that two guest houses with Govt. of Chattisgarh are too small & cramped to accommodate the visiting dignitaries .	3000 Sqm. at Dwarka.	On 05.1.16 file was sent to the Plg. Deptt. Dwarka to explore the availability of land, file received back on 1.3.16 with the remarks that the matter is being examined for exploring the land.	In the 337 <sup>th</sup> Screening Committee Meeting held on 15.3.16 land measuring 2071 Sqm proposed for Chattisgarh Govt. Guest House. File has been sent to Eng Wing Dwarka on 6.4.16.for feasibility report.	As and when feasibility report receive from Eng Wing, Dwarka the case will be process further
7	NHAI (Ministry of Surface		Request for temporary allotment for batching plant & labour camp	At near Sarai Khale Khan ISBT	Plg. Deptt (E&O) has been requested to provide the LOP of		As soon as Plg. Deptt. will provide the LOP with duly

	Transport) GOI				the area duly earmark the site.		earmarked the site case will be process further.
8	Deptt. of Atomic Energy Regulatory Board (GOI)	9.2.16	Office Building for setting up of regional regulatory centre	1500 Sqm at Rohini	On 13.2.16 file was sent to Plg. Deptt Rohini for exploring the availability of land. Plg. Deptt. vide report dt. 11.3.16 proposed land measuring 1250 Sqm in FC-15, Sec-30, plot No. 3, Rohini Phase-IV for the purpose.	On 2.4.16 file has been sent to the DD (LM) Rohini to intimate the litigation status.	As and when the report receive from the LM Deptt, Rohini the case will be process further.
9	Ministry of defence (Naval Wing)	17.3.16	Construction of 500 Houses (Old Age Home) for the retired persons of Navy	55000 Sqm (approx) at Dwarka, Rohini or Narela (preferably at Dwarka)	File has been sent to the Plg. Deptt. Dwarka on 2.4.16 with the request to explore the possibility of land		As and when the report receive from the Plg. Deptt, Dwarka the case will be process further.
10	EPFO, Ministry of Labour, GOI	31.12.14	Office Building (Sub Regional Office). Regional PF commissioner stated that EPFO is providing social security cover in the form of Old Age Income security, pension etc to	3000 - 4000 Sqm at Trans Yamuna area	10.1.15 Plg. Deptt E Zone was requested to explore the availability of land. Plg. Deptt. informed that no land is	On 22.2.16 AD (S)/IL has been requested to give the date for Joint Inspection. AD(S)/IL vide his	Letter issued on 11.4.16 for the Joint Inspection. After conducting the Joint Inspection case will be process further.

			approximate 6.5 lacs of account holders. Presently EPFO functioning its office in the rented premises at Laxmi Nagar and therefore urgent need of office building.		available. On 21.5.15 Engineering Deptt was requested to intimate whether any land is available. Eng. Wing informed that 5 Nos. plot are lying vacant. DD (LM) was requested for status of land on 7.9.15. DD (LM) on 5.2.16 has requested for Joint Inspection.	report dt. 7.4.16 provided the date for Joint Inspection which is fixed for 6.5.16 with all concerns i.e. Plg. Wing. Eng. Wing. & LM to sort out the status of land/feasibility at one go.	
11	Subsidiary Intelligence Bureau (SIB), M/O Home Affairs, GOI	19.1.15	A/O land for new Field Units (Office Building)	1100 Sq Feet at Okhla Area	Plg. Deptt has proposed some sites in Okhla/Jasola area, AD(S)/IL has been requested to verify the same	File is with AD(S)/IL	There was 3 requests received from SIB. One site at Rohini has been handed over and Demand-cum-Allotment letter for the East Delhi site has been issued.
12	NHAI, M/o Surface Transport, GOI	20.10.15.	From Sarai Kale Khan to Hindon Border. (Ghaziabad) Construction of Delhi-Meerut Expressway		On 29.3.16 NHAI has been requested to provide the map & quantum of land required for the purpose.	As soon as the consent received the case will be processed further.	Matter is pending on the part of NHAI.
13	Deptt of	20.11.14	For construction of Office	3 Acres	On 9.12.14 Plg.	Vide letter dt.	As soon as the

	Revenue Ministry of Finance, GOI		Building. The Revenue Secy. vide his letter stated that Enforcement Dte. is key investigative Agency under the Ministry of Finance is statutory Authority to enforce two legislations i.e. FEMA and Prevention of Money Laundering Act 2002 and required to conduct criminal investigation. Presently head office of Dte. is functioning from Lok Nayak Bhavan, Khan Market and Delhi Zonal Office is functioning from Jam Nagar House, New Delhi. For effective implementation of PMLA & FEMA these offices also need to be housed together in secure and independent premises.		Deptt. J Zone was requested to explore the availability of land. Plg. Deptt. on 20.2.15 Plg. Deptt. informed that land measuring 3 acres can be curved out at Village Maidan Garhi for the purpose	18.3.15. Secy. Deptt Revenue was requested to sent their consent whether Deptt willing to accept the same to enable this office to process the case further, which is awaited	consent receive case will be process further
14	Ministry of AYUSH, GOI	26.10.15	A/O land for setting up of /establishment of Post Graduate Academic cum Research Institute. Advisor (UNANI) to GOI & DG , Central council for Research in Unani Medicine (CCRUM) is presently functioning in rented building since last 2 decades.	5 acres in any suitable place (not mentioned any particular area)	After sending the interim reply to Min. Of AYUSH on 18.11.15 file was sent to the Plg Deptt. Zone P1 & P-II with the request for allotment of land for the purpose. Plg Deptt vide report dt.	AD(S)/IL vide his report dt. 07.4.16 given the date for Joint Inspection i.e. 05.5.16.	After conducting the Inspection, the case will be process further.

					<p>7.12.15 has proposed land measuring 3.912 Acres at Sector-A-7, Narela. On 19.12.15 LM NZ was requested for giving the Status of land. DD (LM) NZ vide report dt. 25.1.16 requested to obtain the report with regard to litigation status from DD (NL)-1 and forwarded the matter to DD (NL). Vide report dt. 11.2.16 DD (NL) requested for Joint Inspection. Accordingly AD(S)/IL was requested to give the date for Joint Inspection on 22.2.16.</p>		
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**LIST OF PENDING REQUESTS FROM VARIOUS ORGANISATIONS FOR  
ALLOTMENTS OF LAND IN L&DO**

1. Central Beuro of Investigation (CBI) ACB, Ghaziabad for office cum residential accommodation at Ghaziabad.
2. Central Water Commission (CWC) for office building at Faridabad.
3. Netaji Subhash Memorial Trust, land from IGNCA.
4. Nikhil Bharat Banga Sahitya Sammelan (reply for denial prepared)
5. Dr. Ambedkar Educational Foundation – Req. for Survey No.165, Vasant Vihar (– transferred to DDA
6. Jat Habitat Centre- Request transferred to DDA
7. New State of Art Sports & Entertainment – Request transferred to DDA, Reply from DDA received stating – DDA allots land on the request of the Deptt. in case Deptt. sends a formal request, the same will be considered.
8. Shri Swami Dharmarth Society Regd. – req. to allot land at Bhai Veer Singh Marg or Tagore Park /Saket/ Dwarka.
9. Confederation of Indian Industry – transferred to DDA.
10. All India Council of Mayors.
11. Research & Training Institute for unorganized rural workers
12. Bhartiya Rashtriya Smamsya Smamdhan Sewak Samaj
13. Varisht Nagrik Kalyan Samiti (Regd)
14. Akhil Bhartiya Gram Vikas Parishad (Regd)
15. National Union of Journalists (India)
16. Shree Maa Sharda Rashtriya Sewa Samiti ----in proper format.
17. Centre for Agriculture and Rural Development
18. Shri Rajaram Ajhna Ashram
19. Bhartiya Mazdoor Sangh (Delhi Pradesh)
20. Trade Union Co-ordination Centre
21. Maharaja Surajmal Foundation
22. Civil Lines sports welfare Trust
23. D.K.Saraf for Hospital for Heart bypass Surgery
24. Youth Hostel Association of India
25. Scheduled Caste Welfare Society village Nangal Dewat
26. Dhamana Shekha Sewa Trust
27. Vivekananda Yoga Anusandhana Samsthana
28. Divya Vedyaraj P.
29. Indian National Trade Union Congress
30. All India Banjara Seva Sangh
31. Modernization Motivated Development and Women Association
32. National Youth Project
33. Sree Delhi Gujarati Sthanakwasi Jain Sangh
34. Association of Indian Universities
35. Chief Khalsa Diwan Charitable Society
36. Khatik Samaj E Sanstha
37. Parzor Foundation for Setting up a Zoroastrian Museum
38. Competition Commission of India.
39. Ministry of Home Affairs (MHA)
40. Ministry of Rural Development
41. Parliament Duty Group (MHA)
42. Ministry of Road Transport, Highway & Shipping
43. Delhi Police
44. Ministry of Defence



- 45. Govt. of Bihar
- 46. Supreme Court of India
- 47. Central Reserve Police Force (MHA)

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